

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 67/2019 in
OA No. 2578/2017**

This the 22nd day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Mr. Ranjit Singh, Ret. SI(Min) (aged about 63 years)
S/o late Sh. Ganesha Ram,
R/o B-4/3 Police Station, Defence Colony,
New Delhi-110049.Petitioner

(By Advocate: Sh. Ajesh Luthra)

VERSUS

1. Sh. Amulya Patnaik,
Commission of Police,
Police Headquarters,
IP Estate, MSO Building, New Delhi.

2. Sh. Santosh Kumar Meena,
Dy. Commission of Police,
Security Head Quarters, Vinay Marg, New Delhi.

3. Sh. Rajesh Malik,
Pay & Accounts Officer,
Pay & Accounts Office-II (Delhi Police)
Man Singh Road, New Delhi.

4. Sh. Ashwini Kumar Sharma,
Dy. Commissioner of Police,
General Administration, PHQ, IP Estate,
New Delhi. Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. S.N. Terdal:**

Heard.

2. There is substantial compliance of the order of this Tribunal dated 28.09.2018. The CP is thus closed. However, if the applicant is still aggrieved, he may take recourse to whatever relief is admissible under law. No costs.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

/ns/